

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

(CAA)333(PB)/2017

In the matter of :

Hero Future Energies Pvt. Ltd.  
and Clean Solar Power (Hiriyur) (P) Ltd.

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 12.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner /Appellant : Mr. Rajiv Kumar, Advocate

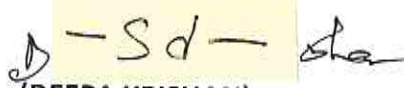
For the Respondent/Corporate Debtor : -

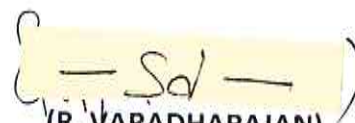
For the RD (N)

ORDER

Learned Counsel for the petitioner is present. In 2<sup>nd</sup> motion petition seeking the directions, heard the matter.

Order reserved.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
12.10.2017